

the Rajya Sabha, I am directed to return herewith the Finance Bill, 1960, which was passed by the Lok Sabha at its sitting held on the 21st April, 1960, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.'

(2) 'In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Estate Duty (Amendment) Bill, 1960, which was passed by the Lok Sabha at its sitting held on the 26th April, 1960, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.'

(3) 'In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 3 Bill, 1960, which was passed by the Lok Sabha at its sitting held on the 27th April, 1960, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.'

(4) 'In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to

inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 28th April, 1960, agreed without any amendment to the Representation of the People (Amendment) Bill, 1960, which was passed by the Lok Sabha at its sitting held on the 26th April, 1960'.

12.20 hrs.

PRESIDENTS' ASSENT TO BILL

Secretary: Sir, I also lay on the Table the Appropriation (No. 2) Bill, 1960 passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 18th April, 1960.

12.20½ hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

EIGHTH REPORT

Sardar Hukam Singh (Bhatinda): I beg to present the Eighth Report of the Committee on Subordinate Legislation.

12.20½ hrs.

COMMITTEE ON PETITIONS

NINTH REPORT

Shri Barman (Cooch—Bihar—Reserved—Sch. Castes): I beg to present the Ninth Report of the Committee on Petitions.

12.20½ hrs.

ESTIMATES COMMITTEE

NINETYFIRST, NINETY-SIXTH AND NINETY-SEVENTH REPORTS

Shri Dasappa (Bangalore): I beg to present the following Reports of the Estimates Committee:—

- (i) Ninety-first Report on the action taken by Government